NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI. S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/171/2016

NAME OF THE PETITIONER(S)

: Mrs. Padmavathi

NAME OF THE RESPONDENT(S)

: M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

G.S. DHANALAKSHMI counsel for 10th Respondent. G.S. to

TO UMSEL SOE PETT TIONER

V. SRIMLUASAN

COUNSEL FOR RIDRAXBIL Whish

ORDER

Counsel for petitioner present. Counsel for R1 to R9 filed counter. At this stage, counsel for R12 appeared and undertakes to file vakalat. Counsel representing R10 present and she stated that they need not to file counter as they are sailing with the petitioner. Counsel for R10 is to file reply to the counter filed by R1 to R9 and R11. Meanwhile Counsel for R12 is directed to file counter, and R1 to R9 and R11 to file the typed set by 19th of July 2017 by providing a copy to the other side. Counsel for petitioner is directed to file rejoinder if any, within a week's time thereafter. Put up on 20.07.2017 at 10.30 A.M.

S. viragoraphera (S.VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIO) (MEMBER (JUDICIAL)